

**NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)**

**CAUSE LIST**  
**Central Zonal Bench**  
**Suchna Bhawan, III<sup>rd</sup> Floor, Arera Hills**

**Date: 15<sup>th</sup> January, 2015**  
**TIME: 10.30 hrs. to 13.15 hrs.**  
**14.00 hrs. to 16.00 hrs.**

**HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER**  
**HON'BLE MR. P.S. RAO EXPERT MEMBER**

<b>S.No</b>	<b>Case No</b>	<b>Parties</b>	<b>Counsel for parties</b>	<b>Remarks</b>
<b>FOR PRONOUNCEMENT</b>				
1.	Original Application No.143/2013	Nagrik Upbhokta & ors. Vs. State of M.P. & 10 Ors.	Mr. Manish Sharma, Adv. Mr. Deepesh Joshi, Adv. for R-1 Mr. Sachin K. Verma, Adv. For R-1,2&4 Ms. Parul Bhadoria Adv. for R-3 for Mr. Purushaindra Kaura Adv. Mr. Sandeep Singh, Adv. Mr. Yogmaya Agnihotri Adv. Mr. Om Shanker Shrivastava Adv.	
2.	Original Application No. 144/2014 (CZ)	Ajay Dubey Vs. State of M.P. & Anr.	Mr. Rajesh Chand, Adv. Mr. Qasim Ali, Adv.	
<b>FOR ADMISSION</b>				
3.	Original Application No. 184/2014(CZ)	Shanta Devi Vs. Hindustan Zinc &10 Ors. Ltd. & Anr.	Mr. S.P.S Nagar Adv.	
4.	Original Application 185/2014 (CZ)	Chittar Mal Vs. Hindustan Zinc &10 Ors. Ltd. & Anr.	Mr. S.P.S Nagar Adv.	
5.	Original Application 186 /2014 (CZ)	Puran Mal Vs. Hindustan Zinc &10 Ors. Ltd. & Anr.	Mr. S.P.S Nagar Adv.	
6.	Original Application 187 /2014 (CZ)	Govind Ram Soni Vs. Hindustan Zinc &10 Ors. Ltd. & Anr.	Mr. S.P.S Nagar Adv.	
7.	Original Application 188 /2014 (CZ)	Sawar Lal Vs. Hindustan Zinc &10 Ors. Ltd. & Anr.	Mr. S.P.S Nagar Adv.	
8.	Original Application 189 /2014 (CZ)	Hanoota Ram Vs. Hindustan Zinc &10 Ors. Ltd. & Anr.	Mr. S.P.S Nagar Adv.	
9.	Original Application 190 /2014 (CZ)	Mehruddin Vs. Hindustan Zinc &10 Ors. Ltd. & Anr.	Mr. S.P.S Nagar Adv.	

10.	Original Application 198/2014 (CZ)	Yakoob Vs. Hindustan Zinc &10 Ors. Ltd. & Anr.	Mr. S.P.S Nagar Adv.	
11.	Original Application 199 /2014 (CZ)	Leela Devi Vs. Hindustan Zinc &10 Ors. Ltd. & Anr.	Mr. S.P.S Nagar Adv.	
12.	Original Application 200 /2014 (CZ)	Ghanshyam Vs. Hindustan Zinc &10 Ors. Ltd. & Anr.	Mr. S.P.S Nagar Adv.	
<b>FOR HEARING</b>				
13.	Appeal No. 01/2015 (CZ) (M.A. No. 26,27 28/15)	Krishak Sehkari Karkhana Maryadit Vs. M.P. P.C.B & 2 Ors.	Mr. Dharamvir Sharma Adv. Mr. Om. S. Shrivastava, Adv.	
14.	Original Application No. 89/2014 (M.A. No. 260/14)	Ibrahim Khan Vs. Union of India &6 Ors.	Mr. Bhaskar man Tripathi Adv. Mr. Shafat Rahin Khan Adv. Dr. M.S Kachhawa Adv. Mr. Shantanoo Saxena, Adv. for R-7 Mr. Sachin K. Verma, Adv. Mr. Om Shankar Shrivastava	
15.	Original Application No. 93/2014 W.P.9767/08	M/s Saraswati Spin Dye Private Ltd. Vs. Rajasthan State P.C.B & Ors.		
16.	Original Application No. 140/2013 (M.A. No.150/14)	Radharani Vajpayee Vs. State of M.P & 12 Ors.	Mr. Shantanoo Saxena Adv. Mr. Alankar Soni for R-12 Mr. Shivendu Joshi for R-7 Mr. Manoj Verma Mr. Ajay Gupta Adv. for R-14,15 to 23,25to30 Mr. Yash Vidyardhi Adv. for R-6 Mr. Sachin K. Verma, Adv. for R- 1,2,3,8,9,10	
17.	Original Application No. 115/2014	Kishore Kodwani Vs. State of MP & Ors.	Mr. Kishore Kodwani Mr. Sachin K. Verma Adv. for R-1, Mr. Om. S. Srivastav, Adv. for R-3 Mr. Vijay Sahni Adv. for R-5 Ms. Parul Bhadoria, Adv . for R-6	
<b>ON DEFAULT</b>				
18.	Original Application No.97/2014	M/S Roa Jogehdra Gritudhyog Vs. Rajasthan State Pollution Control Board.		
<b>FOR COMPLIANCE</b>				
19.	Original Application No. 151/2014 (CZ)	Laxmi Narayan Sahu Vs. State of M.P. &7Ors.	Mr. Girish Garg, Adv. Mr. Dharamvir Sharma, Adv. for Applicant Mr. Shrey Raj Sxtena Adv. for R-8 Ms. Parul Bhadoria Adv. for R-7	

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